

1	2	3
<i>Thermal</i>		
3.	Bokaro (D.V.C.)	877.50
4.	Chandrapur (D.V.C.)	780
5.	Maithon (D.V.C.)	90
6.	Kahalgau (N.T.P.C.)	840
Total in Bihar		4659.90

(b) and (c) There is no plan to upgrade these power plants to increase their capacity. However, Renovation and Modernisation schemes are proposed to improve the performance and availability of the following old power stations of Bihar State Electricity Board:

Sl.No.	Name of power stations
1.	Patratu TPS
2.	Barauni TPS
3.	Muzaffarpur TPS
4.	Subarnrekha Hydro Power Station

(d) The Government proposes to take the following measures to increase generation of power to meet the demand of Bihar State:

- (i) Capacity addition
- (ii) Maximisation of generation from the existing facilities
- (iii) Mobilisation of resources through private sector participation.
- (iv) Demand side management and Energy conservation.
- (v) Promotion of inter-state/inter-regional exchanges.
- (vi) Reduction of Transmission & Distribution losses.

Conversion of Reserved Posts into General Ones

5702. SHRI AJAY KUMAR S. SARNAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether in Jaipur region, vacancies earmarked for SC/ST in Navodaya Vidyalayas have been converted into general ones in violation of relevant rules;

(b) if so, the details thereof; and

(c) the action taken against the erring officials?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) No, Sir. In all categories of teaching and non-teaching staff, the number or posts filled up by General, Scheduled Caste, Scheduled Tribe and Other Backward Class category are within the prescribed ceiling as per the norms for reservations of vacancies.

(b) and (c) Do not arise.

Mumbai Port Trust Scam

5703. SHRI VIJAY GOEL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the progress made in the inquiry being conducted into Mumbai Port Trust Scam;

(b) whether Government have taken any action in this regard; and

(c) if so, the extent of progress made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) to (c) Presumably, the reference in the Question is to the investigation by CBI into the allotment of premises on lease to Messrs Kiran Chaudhary and Company by Mumbai Port Trust. After completion of investigation, SP's report has been submitted. It is under consideration.

Telephone Connection

5704. SHRIMATI SANGEETA KUMARI SINGH DEO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone connections allotted in Orissa during the last three years;

(b) the number of persons on the waiting list for telephone connections in the State at present, district-wise;

(c) whether due to non-availability of materials, the Department is not releasing new telephone connections in the State;

(d) if so, the reasons therefor; and

(e) the steps Government propose to take to clear the waiting list in the State?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) The total number of telephone connections provided in Orissa during the last three years is given below:

1995-96	1996-97	1997-98
31014	32505	67178

(b) Total number of persons in the waiting list as on 30.6.98 is 26925 as detailed below, District-wise.

S.No.	District	Waiting List
1.	Balasore	2467
2.	Baripada	410
3.	Berhampur (GM)	2119
4.	Bhawanipatna	271
5.	Bhubaneswar	8105
6.	Bolangir	289
7.	Cuttack	6956
8.	Dhenkanal	753
9.	Koraput	650
10.	Rourkela	3300
11.	Sambalpur	1655
Total		26925

(c) No, Sir.

(d) Does not arise in view of reply (c) as above.

(e) Steps are being taken to expand exchanges and lay sufficient amount of cable to provide connections to the wait listed persons progressively. It is proposed to provide 60,000 new telephone connections during 1998-99.

Shortage of Power in J&K

5705. SHRI CHAMAN LAL GUPTA: Will the Minister of POWER be pleased to state:

(a) whether there is a persistent power crisis in Jammu and Kashmir, particularly in the industrial and rural areas;

(b) the details of financial losses suffered in the power sector during the last three years in the State;

(c) the total demand and supply of power in the State at present and the different sources from which the power is being supplied in the State;

(d) the concrete measures being taken by the Government for additional power generation in the State; and

(e) the time by which the State is likely to become self-reliant in the power generation?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) There is no power crisis in the State of Jammu & Kashmir at present.

(b) Commercial loss with subsidy and without subsidy in Jammu & Kashmir during the last three years as per Annual Report of the Planning Commission on the working of State Electricity Boards/Electricity Departments is given below:-

	(Rs. in crores)	
	Commercial profit (+)/loss (-)	
	With subsidy	Without Subsidy
1995-96	-376.9	-376.9
1996-97 (Estimated)	-473.9	-473.9
1997-98 (Projected)	-564.0	-564.1